

PUN.CAB.APTP.No. S304/09.06.002/2025-2026

June 10, 2025

The Managing Director/Chief Executive Officer Scheduled Commercial Banks (including RRBs and Small Finance Banks)

Madam/Sir,

CEPCAB: Programme on Consumer protection for officers in the Office of Nodal Officers, Principal Nodal Officers & Internal Ombudsman (July 21 to 23, 2025)

Reserve Bank of India, CAB, Pune is conducting a 'Programme on Consumer protection for officers in the Office of Nodal Officers, Principal Nodal Officers & Internal Ombudsman of banks from July 21 to 23, 2025, at CAB Campus, Pune under its Mission on "Consumer Education and Protection: Capacity Building of Bankers" (CEPCAB).

- 2. Programme Objectives: The objectives of the programme are-
 - I. To impart knowledge about
 - The extant regulatory guidelines on customer service and consumer protection
 - The Integrated Ombudsman Scheme
 - Complaint Management System
 - Digital Payment Products & Consumer protection
 - II. To provide soft skill inputs on customer service & consumer protection

3. Venue and accommodation

The programme is residential. The arrangements regarding lodging and boarding will be made at the CAB campus, Pune. Participants may report to the CAB on the evening of the day preceding the programme and may vacate at the conclusion of the programme. Overstay and accompanying guest are not permitted.

4. Course Contents: The broad course content of the programme is given in an Annex I.

- **5.** We request you to nominate officers in scale I to III from your bank for this programme. Nominations may please be sent to nomination.ami@rbi.org.in on or before **July 11, 2025**. **The details of the participation fee are given in Annex II.**
- **6.** For nomination-related enquiries, you may please contact the Nomination Desk (Shri. Prathmesh Patil Telephone No. 020 2558 2396) or through e-mail to nomination.ami@rbi.org.in

IMPORTANT DATES			
Programme Dates	July 21 to 23, 2025		
Last date for receipt of nomination	July 11, 2025		
Reporting at CAB	July 20, 2025 Evening		
Completion of programme	06.00 p.m. on July 23, 2025		

Yours sincerely

(Anita Kumari)

Deputy General Manager

Programme Director Contact: 9930195514

Email ID- anitakumari@rbi.org.in

Encl.: As above

Broad Course Content

Module I – Regulatory Guidelines on Customer Service and Consumer Protection

- Consumer Education and Protection An overview
- RBI guidelines on KYC and Customer Service
- RBI Integrated Ombudsman Scheme

Module II – Digital Financial Services and consumer protection

- Digital Payment Products Overview, Features & Safeguards
- RBI Guidelines on Digital Payment Services & Products A Consumer Protection Perspective

Module III – Grievance Redress – Operational Aspects

- Resolution of complaints relating to Electronic Banking Transactions
- Root Cause Analysis of Complaints
- Complaint Management System Functionalities & demonstration

Module IV – Behavioural Perspectives

 Role of effective communication in providing customer service and handling customer grievances CEPCAB: Programme on Consumer protection for officers in the Office of Nodal Officers, Principal Nodal Officers & Internal Ombudsman (July 21 to 23, 2025)

Fee Structure

Group	Туре	Fees per participant	18% GST	Total fees to be paid per participant (including GST)
Commercial Banks and Financial Institutions	Residential	17,600	3,168	20,768
	Non-residential	10,900	1,962	12,862
Scheduled UCBs, Non-Scheduled UCBs with deposit base of more than Rs.100 crore, RRBs, LABs, State Cooperative Banks and NBFCs	Residential	13,200	2,376	15,576
	Non-residential	8,200	1,476	9,676
Non-Scheduled UCBs with deposit base of less than Rs.100 crore, SFBs, Payment Banks, Government Departments, DCCBs, NGOs, State Level FIs, Non-NBFC MFIs and Certified Credit Counsellors	Residential	8,800	1,584	10,384
	Non-residential	5,500	990	6,490

Please use the programme code <u>AMI-21072025</u> in Sender to Receiver Information while remitting the fee through NEFT.

PLEASE DON'T REMIT THE PAYMENT THROUGH RTGS. PLEASE MAKE THE PAYMENT BY NEFT ONLY. In terms of section 48 of RBI Act 1934, RBI is exempted from payment of Income Tax or Super Tax on any of its Income, Profits or Gains. Nominating institutions should, therefore, not deduct TDS on the Programme Fees.



Reserve Bank of India established the College of Agricultural Banking (CAB) in 1969 to provide training inputs in Rural and Cooperative Banking. Subsequently, recognizing the changing needs of the Indian financial sector, the College expanded its scope to provide training in other areas like agricultural banking, MSME financing, Financial Inclusion & Literacy, Human Resources & Leadership, etc. From the Academic Year 2021, the College has further identified four focus areas (4 Cs), namely, Corporate Governance, Cyber Security, Consumer Protection, and Compliance Management, to build capacity amongst the bankers and financial professionals to enhance the robustness and service standards in the financial system.

The College also conducts programmes and research conferences in collaboration with various institutions. The College further conducts customized training programmes for institutions, both national and international, as per their specific requirements.

The College has been nominated as the 'Nodal Institution' for imparting training to various stakeholders of UCBs on cyber security under the Mission 'AVTU' in 2021, apart from being nominated as the Nodal Institution to impart specialised NAMCABs workshops in the area of MSME financing, since 2015.